GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 489 TO BE ANSWERED ON FEBRUARY 04, 2021 CONSTRUCTION OF HOUSES UNDER PMAY

NO. 489. PROF. SAUGATA RAY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of housing units constructed since the last three years under Pradhan Mantri Awas Yojana (PMAY), State-wise;
- (b) whether a large number of such units were not allotted to the deserving homeless people of the country and if so, the reason therefor; and
- (c) the details of the proposed target of construction of homes for the poor people of the country for the next five years, State-wise?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

- (a): A total of 34,90,733 houses have been constructed under Pradhan Mantri Awas Yojana Urban (PMAY-U) in the last three years. State/ Union Territory (UT)-wise details are at Annexure.
- (b)& (c): No, Sir. Ministry of Housing and Urban Affairs (MoHUA) has been implementing PMAY-U since 25.06.2015 for providing assistance to States/ Union Territories (UTs) for addressing the housing requirement of the people belonging to Economically Weaker Section (EWS), Low Income Group (LIG) and Middle Income Group (MIG) categories in urban areas. States/UTs have undertaken demand survey under the scheme for assessing actual demand of housing. The assessed demand reported by States/UTs is around 112 lakhs. Based on the project proposals received so far from the States/ UTs under the Scheme, a total 1,09,82,808 houses have been sanctioned; out of this, 41,78,578 have been completed/ delivered and remaining are at various stages of construction, which are targeted to be progressively completed within the Mission period. States/ UT wise details are at Annexure.

The Mission period is upto March, 2022. State/ UTs have been requested to expedite the grounding and completion of houses approved under the scheme so as to achieve the vision of 'Housing for All' by 2022.

State/UT-wise details of houses sanctioned, houses constructed along with houses constructed during last three years under PMAY-U

S. No	States/UTs	Total No. of Houses Sanctioned	Total No. of Houses Constructed	No. of Houses Constructed during last three years
1	A&N Island	612	40	40
2	Andhra Pradesh	20,26,446	3,57,151	3,17,427
3	Arunachal Pradesh	7,422	3,247	2,911
4	Assam	1,23,268	24,690	23,346
5	Bihar	3,60,703	78,157	59,023
6	Chandigarh	1,316	6,276	1,254
7	Chhattisgarh	2,62,615	1,24,123	1,10,573
8	UT of DNH & DD	7,170	4,608	4,022
9	Delhi (UT)	22,841	46,821	27,511
10	Goa	3,558	3,499	3,389
11	Gujarat	7,55,895	5,09,681	4,14,269
12	Haryana	2,78,832	34,686	30,558
13	Himachal Pradesh	12,209	4,944	4,282
14	Jammu & Kashmir	55,761	9,486	7,963
15	Jharkhand	2,12,822	92,291	57,972
16	Karnataka	6,72,304	2,16,882	1,66,062
17	Kerala	1,24,913	88,501	80,480
18	Ladakh (UT)	1,777	384	322
19	Lakshadweep (UT)	-	-	-
20	Madhya Pradesh	8,40,999	3,95,793	3,38,794
21	Maharashtra	12,85,427	4,10,150	3,24,145
22	Manipur	50,176	4,925	3,952
23	Meghalaya	4,766	1,091	506
24	Mizoram	35,779	4,270	3,483
25	Nagaland	32,003	4,293	1,844
26	Odisha	1,73,476	83,258	75,810
27	Puducherry (UT)	14,536	5,321	4,752
28	Punjab	1,02,697	36,751	31,701
29	Rajasthan	2,12,591	1,14,840	76,626
30	Sikkim	567	274	102
31	Tamil Nadu	6,99,575	3,68,851	2,91,199
32	Telangana	2,10,061	1,45,669	1,37,090
33	Tripura	86,192	45,286	37,640
34	Uttar Pradesh	17,66,918	6,88,650	6,52,890
35	Uttarakhand	40,821	18,267	14,078
36	West Bengal	4,95,760	2,45,422	1,84,717
	Total	109,82,808	41,78,578	34,90,733